COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NOS. 277 & 278 of 2014
APPEAL NOS. 65, 66 & 56 OF 2015
APPEAL NO. 07 OF 2015 & IA NO. 9 OF 2015

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

APPEAL NOS. 277 & 278 of 2014

Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Arvind Banerjee *(Rep.)*

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

Mr. Sanjay Sen, Sr. Adv
Mr. Hemant Singh for R-2

APPEAL NOS. 65, 66 & 56 OF 2015

Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Arvind Banerjee *(Rep.)*

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

APPEAL NO. 07 OF 2015 & IA NO. 9 OF 2015

M/s Jindal Steel & Power Ltd. .... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on ***04.12.2017.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd